

<b>West Tripura Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri S. Datta Purkayastha,</b> District and Sessions Judge, Agartala	674	226	<b>900</b>
2	<b>Sri B. Palit,</b> ADJ., (Court No. 2), Agartala	382	196	<b>578</b>
3	<b>Sri S. Sharma Roy,</b> ADJ., (Court No. 3), Agartala	678	110	<b>788</b>
4	<b>Sri Ravi Dahiya,</b> ADJ., (Court No. 4), Agartala	569	111	<b>680</b>
5	<b>Sri Sanjoy Bhattacharjee,</b> ADJ., (Court No. 5), Agartala	124	142	<b>266</b>
6	<b>Sri S. B. Datta,</b> Judge, Family Court, Agartala	426	216	<b>642</b>
7	<b>Sri P. Kumar,</b> Addl. Judge, Family Court, Agartala	428	304	<b>732</b>
8	<b>Sri Debashish Kar,</b> CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	390	31	<b>421</b>
9	<b>Sri Motom Debbarma,</b> CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	422	30	<b>452</b>
10	<b>Smti S. Mukherjee,</b> CJM-cum-Civil Judge (Sr. Div), Agartala	114	2359	<b>2473</b>
11	<b>Sri Sarbajeet Choudhury,</b> Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	149	2207	<b>2356</b>
12	<b>Sri Shaurav Saha,</b> CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	173	1449	<b>1622</b>
13	<b>Smti Chhandita Debnath,</b> CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala	90	1645	<b>1735</b>
14	JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala (Vacant), charge Remains with <b>Smti M. Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	26	286	<b>312</b>
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with <b>Smti Jekashmee Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div),Court No. 4, Agartala	0	0	<b>0</b>
16	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala(Vacant), charge remains with <b>Smti Jekashmee Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala	28	438	<b>466</b>
17	<b>Smti Jekashmee Debbarma,</b> JM., First Class-cum-Civil Judge (Jr. Div),Court No. 4, Agartala	23	1483	<b>1506</b>
18	<b>Smti Mitra Das,</b> JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	1321	<b>1348</b>
19	<b>Sri Sanjan Lal Tripura,</b> JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	30	2240	<b>2270</b>
<b>Total</b>		<b>4753</b>	<b>14794</b>	<b>19547</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Agartala	3899	14274	<b>18173</b>
<b>Total</b>		<b>3899</b>	<b>14274</b>	<b>18173</b>
2	Family Court	426	216	<b>642</b>
3	Addl. Judge, Family Court, Agartala	428	304	<b>732</b>
<b>Grand Total</b>		<b>4753</b>	<b>14794</b>	<b>19547</b>

<b>Gomati Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri A. K. Nath,</b> District and Sessions Judge, Udaipur	238	110	<b>348</b>
2	<b>Sri Sankar Lal Dutta,</b> Additional District and Sessions Judge, Udaipur	240	155	<b>395</b>
3	<b>Smti Sankari Das,</b> Judge, Family Court, Udaipur	101	204	<b>305</b>
4	<b>Sri R. Bhattacharjee,</b> CJ (Sr.Div) & ASST. SJ., Udaipur	132	8	<b>140</b>
5	<b>Sri Dharmendu Das,</b> CJM-cum-Civil Judge (Sr. Div), Udaipur	33	503	<b>536</b>
6	<b>Smti Tanusree Debnath,</b> CJ (Jr. Div)-cum- JM. First Class, Udaipur	25	307	<b>332</b>
7	<b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	6	192	<b>198</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur ( <b>Vacant</b> ), charge remains with <b>Smti Dorothi Jamatia,</b> JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	8	200	<b>208</b>
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, ( <b>Vacant</b> ), charge remains with <b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	0	0	<b>0</b>
10	<b>Sri Satyajit Das,</b> CJ (Jr. Div) & JM First Class, Amarpur	12	410	<b>422</b>
<b>Total</b>		<b>795</b>	<b>2089</b>	<b>2884</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Udaipur	682	1475	<b>2157</b>
2	Amarpur	12	410	<b>422</b>
<b>Total</b>		<b>694</b>	<b>1885</b>	<b>2579</b>
3	Family Court	101	204	<b>305</b>
<b>Grand Total</b>		<b>795</b>	<b>2089</b>	<b>2884</b>

**South Tripura Judicial District****Court-wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018****Court-wise pendency of Cases as on 31.12.2018**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Goutam Debnath, District and Sessions Judge, Belonia	457	297	<b>754</b>
2	Smti Aprarjita Debbarma, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	36	15	<b>51</b>
3	Sri V. P. Debbarma, CJM-cum-Civil Judge (Sr. Div), Belonia	23	722	<b>745</b>
4	Smti Hena Begam, CJ (Jr. Div)-cum-JM First Class, Belonia	201	1808	<b>2009</b>
5	JM., First Class-cum-Civil Judge (Jr. Div), Belonia(Vacant), charge remains with Smti Hena Begam, CJ (Jr. Div)-cum-JM First Class, Belonia	80	1022	<b>1102</b>
6	Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom,	8	114	<b>122</b>
7	Sri Rajarshi Chakraborty, CJ (Jr. Div)-cum-JM., First Class, Sabroom	23	195	<b>218</b>
<b>Total</b>		<b>828</b>	<b>4173</b>	<b>5001</b>

**Station-wise pendency of Cases as on 31.12.2018**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	797	3864	<b>4661</b>
2	Sabroom	31	309	<b>340</b>
<b>Grand Total</b>		<b>828</b>	<b>4173</b>	<b>5001</b>

<b>Unakoti Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri P. K. Dutta,</b> District and Sessions Judge, Kailashahar	116	105	<b>221</b>
2	<b>Smti Sudipta Choudhury,</b> Additional District and Sessions Judge, Kailashahar	13	59	<b>72</b>
3	<b>Sri Udit Choudhury,</b> Judge, Family Court, Kailashahar	79	125	<b>204</b>
4	<b>Sri Mridul Chakraborty,</b> CJ (Sr.Div) & ASST. SJ., Kailashahar	103	5	<b>108</b>
5	<b>Sri Purandar Prasad Paul,</b> CJM-cum-Civil Judge (Sr. Div)., Kailashahar	60	689	<b>749</b>
6	<b>Sri Raja Gupta,</b> CJ (Jr. Div)-cum- JM First Class, Kailashahar	118	555	<b>673</b>
7	<b>Sri Ramangshu Shekhar Bhattacharjee,</b> JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	79	461	<b>540</b>
8	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar, (Court No.2) (Vacant), charge remains with Sri P. P. Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	0	0	<b>0</b>
<b>Total</b>		<b>568</b>	<b>1999</b>	<b>2567</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Kailashahar	489	1874	<b>2363</b>
<b>Total</b>		<b>489</b>	<b>1874</b>	<b>2363</b>
2	Family Court	79	125	<b>204</b>
<b>Grand Total</b>		<b>568</b>	<b>1999</b>	<b>2567</b>

<b>North Tripura Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Jesthamani Murasing,</b> District and Sessions Judge, Dharmanagar	305	183	<b>488</b>
2	<b>Sri Ramdas Chattopadhyay,</b> CJ (Sr.Div) & ASST. SJ., Dharmanagar	120	55	<b>175</b>
3	<b>Sri Gobinda Das,</b> CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	96	1491	<b>1587</b>
4	<b>Smti Lopamudra Dasgupta,</b> CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	210	1207	<b>1417</b>
5	<b>Smti Anindita Deb Ray,</b> First Class-cum-Civil Judge (Jr. Div), Dharmanagar JM.,	76	1058	<b>1134</b>
6	SDJM-cum-Civil Judge (Jr. Div) Kanchanpur(Vacant), charge remains with <b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	1	476	<b>477</b>
7	<b>Sri Amarjit Dey,</b> CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	8	238	<b>246</b>
<b>Total</b>		<b>816</b>	<b>4708</b>	<b>5524</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Dharmanagar	807	3994	<b>4801</b>
2	Kanchanpur	9	714	<b>723</b>
<b>Grand Total</b>		<b>816</b>	<b>4708</b>	<b>5524</b>

<b>Sepahijala Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	<b>Sri Vishwajeet Pandey,</b> District & Sessions Judge, Sonamura	216	98	<b>314</b>
2	<b>Sri Uttam Hrishidaş,</b> CJM-cum-Civil Judge (Sr. Div), Sonamura	126	1073	<b>1199</b>
3	<b>Smti Jumili Debbarma,</b> CJ (Jr. Div)-cum- JM., First Class, Sonamura	62	1389	<b>1451</b>
4	<b>Smti Yashvi Taneja,</b> JM., First Class-cum-Civil Judge (Jr. Div), Sonamura	43	435	<b>478</b>
5	ADJ., Bishalgarh ( <b>Sri S. Sharma Roy</b> holding Camp Court at Bishalgarh for 2 weeks in a month alternatively in addition to his Court at Agartala)	238	209	<b>447</b>
6	<b>Smti Nandita Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	13	3545	<b>3558</b>
7	CJ (Jr. Div)-cum- JM., First Class, Bishalgarh( <b>Vacant</b> ), charge remains with <b>Smti N. Bhattacharyya,</b> SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	40	2218	<b>2258</b>
<b>Total</b>		<b>738</b>	<b>8967</b>	<b>9705</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sonamura	447	2995	<b>3442</b>
2	Bishalgarh	291	5972	<b>6263</b>
<b>Grand Total</b>		<b>738</b>	<b>8967</b>	<b>9705</b>

<b>Khowai Judicial District</b>				
<b>Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018</b>				
<b>Court- wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name and Designation of the Officer</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Sri Gautam Sarkar, District and Sessions Judge, Khowai	136	433	<b>569</b>
2	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	47	3385	<b>3432</b>
3	Smti Ishika Dan, CJ (Jr. Div)-cum- JM., First Class, Khowai	38	3441	<b>3479</b>
4	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	33	1790	<b>1823</b>
<b>Total</b>		<b>254</b>	<b>9049</b>	<b>9303</b>
<b>Station-wise pendency of Cases as on 31.12.2018</b>				
<b>Sl. No.</b>	<b>Name of the Station</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	Khowai	254	9049	<b>9303</b>
<b>Total</b>		<b>254</b>	<b>9049</b>	<b>9303</b>

**Dhalai Judicial District****Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.12.2018****Court- wise pendency of Cases as on 31.12.2018**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	<b>Sri S. K. Majumder,</b> District and Sessions Judge, Ambassa	68	447	<b>515</b>
2	<b>Sri Manabendra Debbarma,</b> CJM-cum-Civil Judge (Sr. Div), Ambassa	47	255	<b>302</b>
3	<b>Sri Ramanuj Bhattacharjee,</b> CJ (Jr. Div)-cum- JM., First Class, Ambassa	7	143	<b>150</b>
4	<b>Sri Hrishikesh Chakrabarti,</b> Additional District & Sessions Judge, Kamalpur	58	159	<b>217</b>
5	<b>Sri Subhadeep Saha,</b> SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	261	<b>265</b>
6	<b>Sri Divya Prakash Mishra,</b> CJ (Jr. Div)-cum-JM., First Class, Kamalpur	29	332	<b>361</b>
7	<b>Sri Dulal Kanti Sukla Das,</b> SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	6	1860	<b>1866</b>
8	<b>Sri Saamyajyoti Debnath,</b> SDJM-cum-Civil Judge (Jr. Div), Gandacherra	0	54	<b>54</b>
<b>Total</b>		<b>219</b>	<b>3511</b>	<b>3730</b>

**Station-wise pendency of Cases as on 31.12.2018**

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	122	845	<b>967</b>
2	Kamalpur	91	752	<b>843</b>
3	Longtharai Valley	6	1860	<b>1866</b>
4	Gandacherra	0	54	<b>54</b>
<b>Total</b>		<b>219</b>	<b>3511</b>	<b>3730</b>

**District-wise pendency of cases as on 31.12.2018**

<b>Sl. No.</b>	<b>Name of the Districts</b>	<b>Civil</b>	<b>Criminal</b>	<b>Total</b>
1	West Tripura Judicial District, Agartala	4753	14794	<b>19547</b>
2	Gomati Judicial District, Udaipur	795	2089	<b>2884</b>
3	South Tripura Judicial District, Belonia	828	4173	<b>5001</b>
4	Unakoti Judicial District, Kailashahar	568	1999	<b>2567</b>
5	North Tripura Judicial District, Dharmanagar	816	4708	<b>5524</b>
6	Sepahijala Judicial District, Sonamura	738	8967	<b>9705</b>
7	Khowai Judicial District, Khowai	254	9049	<b>9303</b>
8	Dhalai Judicial District	219	3511	<b>3730</b>
<b>Total</b>		<b>8971</b>	<b>49290</b>	<b>58261</b>